

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

42. C.P.(CAA)/212(MB)2022
IN
C.A.(CAA)/212(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Booker Satnam Wholesale Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Ld. Counsel for the Petitioner present.

List this matter on **11.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)